णित ''जनसत्ता'' में ''मुरादाबाद में स्कूल की छत गिरने से 22 मरे. मलवे में सैंकड़ों बच्चे ग्रभी भी दवें'' झीर्षक से प्रकाशित समाचार की ग्रोर दिलाया गया है ;

(ख) यदि हां, तो कुल कितने बच्चों की मृत्यु हुई है;

(ग) घायल बच्चों के इलाज के लिए राज्य-सरकार ने कितनी सहायता धनराशि दी है ; ग्रौर

(घ) यदि इस संबंध में कोई जांच की गई है, तो उसका ब्यौरा क्या है ग्रौर उस पर सरकार की क्या प्रतिक्रिया है ?

मानव संसाधन विकास मंत्री (श्री अजन सिंह) : (क) जी, हां ।

(ख) से (घ) उत्तर प्रदेश सरकार से मिली रिपोर्ट के अनुसार, दि:तंक 13-2 93 को दोपहार 12.30 बजे, मुरादाबाद में महल्ला कटरा बंशीधर स्थित यज्ञ भवन जुनियर हाई स्कूल की तिमंजिली इमारत को छत गिर गई, जिसके परिणामस्वरूप 23 बच्चों ग्रौर 4 शिक्षकों सहित 28 व्यक्तयों की मृत्यु हो गई। इसके ग्रतिरिक्त 19 बच्चों तथा एक शिक्षक सहित 23 लोगों को चोटें ग्राई । दूर्घटता के तूरन्त वाद, स्थानीय पुलिस तथा स्थानीय लोगों ने मलवे में से बच्चों को बाहर निकालने मे हर सम्भव सहायतः की। धायलों को उपचार के लिए सुरादावाद के Ť यदी दीनदयाल उपाध्याय अस्पताल कराया गया । भारतीय दण्ड संहिता की धारा 338 तथा 304 "ए" के संतर्भत विद्यालय प्रबंध समिति के प्रवधक तथा दो सदस्यों को गिरफ्तार कर लिया गया राज्य सरकार द्वारा प्रत्येक मृतक के परिवार को 20.000/-- रुपए तथा प्रत्येक घायल के परिवार को 2,000/-- रुपये ग्रन्ग्रह राशि के रूप में मंजुर किए गए। भविष्य में इस प्रकार की दुर्घटनाम्रों को रोकने के लिए, राज्य सरकार ने सुरक्षा की दृष्टि से सभी जिला मजिस्ट्रेटों तथा जिला शिक्षा ग्रधिकारियों को सभी स्कूलों का निरीक्षण करने के लिए निर्देश जारी किए ।

नवीनतम उपलब्ध झांकड़ों के अनुसार, लगभग सभी स्कूलों की व्यवस्था राज्य प्रथवा केंद्र शासित क्षेत्रों के प्रशासनिक नियंत्रण के अधीन होती है जो संबंधित स्कूल शिक्षा अधिनियम अथवा उनके यंतर्भंत बनाए गए नियमों के अनुसार अपने-अपने कार्य-क्षेत्र में स्कूलों को नियंत्रित करते हैं । स्कूल शिक्षा का कोई केंद्रीय प्रधिनियम नहीं है । ई अतः उत्तर प्रदेश सरकार भविष्य में स्कूल के छात्रों के हित में खब उत्तर प्रदेश में प्रचलित स्कूल शिक्षा के राज्य ई अधिनियम के उपयुक्त प्रावधान या उसके ग्रंतर्गत निमित नियमों के अनुसार आगे की कार्यवाही कर सकती है ।

to

Subsidy for Revised pay Scales ol Teachers in Bihar

1427. SHRIMATI KAMLA SINHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government have withheld Rs. 40 Crores due to the Government of Bihar as subsidy for the revised pay scales of tear hers;

(b) if so, what are the reasons therefor; and

(c) by when the amount withheld is proposed to be released?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c): In pursuance of the National Policy on Education-1986, Government of India announced in June, 1987, a scheme of Revision of Pay Scales of teachers in universities and colleges and other measures for maintenance of standards of higher educatialn). The Government also decided ot provide financial assistance to the State Governments to the extent of 80 per cent of the additional expenditure involved in implementation of the Scheme. The Central asisstance was to be provided for the period from 1-1-1986 to 31-3.1990. The payment of Central assistance was subject to the condition that the entire Scheme of revision of pay-scales together with all the conditions attached to it, is implemented by the State Governments as a composite scheme without any modification except to the date of implementation and the scales of pay.

In pursuance of this, Government of Bihar formulated a scheme of revision of pay scales of teachers in universities and colleges in the State and submitted it to the Central Government in June, 1990, for approval On examination of the State Government's scheme, it was found that certain provisions were not in conformity with the Government of India's Scheme. The State Government has since been requested to make necessary changes in the Scheme so that the admissible Central assistance could be relesaed to it for its implementation.

## Approval of a Scheme of Advanced Study in Botony in Cuttack

## 1428. SHRI PRAVAT KUMAR SAMANTARAY:

## SHRI BASANT KUMAR DAS:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Uni versity Grants Commission has ap proved a scheme of advanced study in Botany in Revenashaw College. Cuttack in memory of Dr. Pranakru-ghna Parija, a great scientist; and

(b) if so, what are the details thereof?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) According to information furnished by UGC the commission received a proposal from Revenashaw College, Cuttack in September, 1991 for upgradation of Pariia POr t-graduate Department of Botany for the level of a Centre of Advance.! Study (CAS). The proposal envisages an outlay of Rs. 1.17 crores.

However, due to constraint of resources, the Commission did not take up for consideration any such proposal for new sanctions under the.UGC scheme.

## Urdu Primary Schools ran by NDMC

1429. SHRI MOHAMMED AFZAL alias MEEM AFZAL: Will the Minister OF HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Urdu primary schools being run by N.D.M.C.;

(b) in how many schools parallel Urdu classes are being held in Hindi medium primary school;

(c) whether it is a fact that Muslims passing out of primary Urdu medium schools or Urdu parallel classes do not find seats in middle and secondary schools because they do not have provision of Urdu Classes; and

(d) whether it is also a fact that the students per force join Hindi medium classes because they cannot afford to go too far off schools?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b): According to the information furnished by New Delhi Municipal Committee there is one Urdu Medium Primary School run by the Committee and in 9 other Primary schools Urdu Medium classas are being run parallel with Hindi Medium classes.

(c) and (d): According to the information furnished by Delhi Administration admission in class VI onwards is given through the Admission Plan based on the neighbourhood concept keeping in view the number of students studying in primray classes run by local bodies in a psecific locality and also the students likely to seek admission from the neigh-